

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati, the 10th June, 2024

All the Senior Private Secretaries, Private Secretaries, Senior Personal Assistants, Stenographer Grade-III, Stenographers engaged on contractual basis and any other Officer(s) performing the duties of Stenographer, attached with the Hon'ble Judges of the Gauhati High Court, henceforth, shall mandatorily mention the name(s) of the Counsel(s), appearing or had appeared in a particular case or cases, in the orders and/or Judgments of cases uploaded online.

By Order,

Sd/- Subhrangsu Dhar

REGISTRAR (JUDICIAL & IT)

Memo No.HC.V-60/2021/ 498 /Estt.

Dated 10 -06-2024

Copy for information and necessary action to:

1. The Registrar (Vigilance/Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Itanagar/ Aizawl Bench, Aizawl/Kohima Bench, Kohima; with a request to communicate this Circular among the concerned Officials of the respective Bench for necessary compliance.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar....., Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
7. The Deputy Registrar....., Gauhati High Court, Guwahati. The In-charge of Stenographers shall communicate this circular to all the Stenographers of this Registry for necessary compliance.
8. The Assistant Registrar....., Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati, for necessary compliance.
12. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
13. The C.A. to Registrar General/Registrar (Judicial & IT), Gauhati High Court, Guwahati.
14. Any other person(s) concerned.
15. Order file.

REGISTRAR (JUDICIAL & IT)

*B.D.
10/06/2024*